

porters is not maintained. Onions are being exported by NAFED. Non Basmati rice was exported by FCI.

(b) According to the provisional figures, the export of agricultural items (excluding raw cotton, marine products, plantation crops) were of the value of Rs. 732.78 crores during April-September, 1982 showing an increase of 29 per cent over the corresponding period of the previous year.

#### **Juniors Drawing More Pay Than Their Seniors After Promotion**

10419. SHRI ANWAR AHMAD : Will the Minister of FINANCE be pleased to state ;

(a) whether it has been brought to the notice of Government that some juniors drawing less pay than their seniors in the lower scale are drawing more pay than their seniors after promotion even if they were promoted 2 or more than two years later in various Government offices ;

(b) whether in some cases it has been due to the seniors being promoted 1 or 2 months before their due date of increment in the lower scale and the juniors after the due date of their increment in the lower scale ; and

(c) if so, how Government propose to remove the anomaly ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE : (SHRI PATTABHI RAMA RAO) : (a) to (c) Yes, Sir. In order to remove anomalies, this Ministry's instructions dated 18.7.1974 provide *inter alia* that pay of senior employees in such cases fixed under F.R. 22-C may be stepped up to a figure equal to the pay of their junior subject to fulfilment of certain conditions laid down therein. Further, with a view to eliminating anomalies that may arise while fixing the pay of Central Government employees on their promotion to next higher post under F.R. 22-C, Department of Personnel's instructions dated 26.9.1981 *inter alia* provide that employees whose pay on promotion to a higher post is required to be fixed under F.R. 22-C may be allowed an option to have their pay fixed in the scale of the higher post from the date of next increment

in the lower scale instead of from the date of promotion.

#### **Relief to Ex-Servicemen Drawing Meagre Pension**

10420. SHRI BALKRISHNA WASNIK : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are considering a proposal of giving some relief to these ex-servicemen who are drawing meagre pension and whose pension has not been increased for many years ;

(b) if so, the broad outlines of the proposal indicating the reliefs ; and

(c) if not, the difficulties being experienced by Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) No general proposal for increasing the pension of ex-servicemen is under consideration. Pensioners are, however, granted relief from time to time with the increase in the cost of living index. It has also been decided to increase the minimum retiring pension to Rs. 160/- per months with effect from 1-4-1983.

#### **Offer of Land by West Bengal Government for Free Trade Zone**

10421. SHRI NIREN GHOSH : Will the Minister of COMMERCE be pleased to state :

(a) whether Government of West Bengal has offered land for the free trade zone ;

(b) If so, whether Central Government have since accepted the said offer ; and

(c) if not, the reasons for not accepting the same ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) In view of the recommendation made by Tandon Committee for setting up of more Free Trade Zones, the Govt. had circulated questionnaire among those State Govts, who had earlier taken interest in setting up of